

F. No. J-11017/12/2025-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 7th April, 2025

ORDER

The President is pleased to delete the names of following advocates figuring in the table below under column-II from the panel as mentioned against each under column-III with effect from **26th March, 2025** due to their elevation as Judge in the High Court of Rajasthan, consequently, their names occurring in various orders of this Department, as mentioned under column-IV, **stand deleted**:

Sl. No.	Name of Advocate / Panel Counsel (S/Shri)	Panel Category and Name of Court empanelled for	Details of Order of empanelment
I	II	III	IV
1.	Mukesh Rajpurohit	Dy. SGI for the High Court of Rajasthan (PB) Jodhpur	Sl. No. 1 in Table 'B' in Order No. J-11014/05/2020-Judicial (Part-1) dated 07.10.2020 read with Order No. J-11014/5/2023-Judicial dated 30.08.2023
2.	Anand Sharma	Sr. Panel Counsel for High Court of Rajasthan, Jaipur Bench	Sl. No. 4 in Order No. 36(19)/2015-Judl. dated 20.07.2015 read with order No. J-11017/1/2017-Judicial (Part 4) dated 01.08.2018

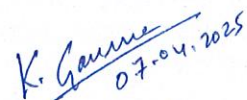
2. Hindi version of this order will follow.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of
3. The Registrar, High Court of Rajasthan (PB) Jodhpur.
4. The Registrar, High Court of Rajasthan, Jaipur Bench.
5. Sh. Rajdeepak Rastogi, Ld. ASGI, High Court of Rajasthan.
6. Cash (LA) Section for discontinuing payment of retainership fee to ex-Dy. SGI mentioned at serial number 1 in the table above w.e.f. 26.03.2025.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. LIMBS section.
9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
10. Hindi Section, Department of Legal Affairs, for translation of this order.
11. Office/spare copies.



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